

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:6774
ANSWERED ON:11.05.2005
VACANT POSTS OF ALL INDIA SERVICE CADRE
Meghwal Shri Kailash

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether several posts of All India Service cadre have been lying vacant in Rajasthan for a long time;
- (b) if so, the cadre-wise and category-wise number of sanctioned posts and the posts lying vacant and the time by when the vacant posts are likely to be filled;
- (c) whether inquiry against several officers of Indian Administrative Service cadre and other All India Services is being conducted;
- (d) if so, the reasons therefor alongwith the names of such officers against whom inquiry is being conducted;
- (e) whether posts reserved for Scheduled Castes and Scheduled Tribes in the said services in Rajasthan have been filled as per stipulated provisions;
- (f) if not, the reasons therefor; and
- (g) the details of the posts filled as per the stipulated norms of reservation for the persons belonging to Scheduled Castes and Scheduled Tribes?

Answer

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS.(SHRI SURESH PACHOURI)

(a) & (b): Though some posts in All India Services (AIS) are lying vacant, they are not lying vacant for a long time. As per information received from the State Government, the details of the break up of all the three all India Services i.e. IAS, IPS and IFS cadre are as below:-

	filled up	vacant
IAS sanctioned	260	

CDR	56	35	21
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Other State posts	204	188	16
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IPS sanctioned	184
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CDR	40	20	20
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Other State posts	144	126	18
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IFS sanctioned	112
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CDR	13	05	08
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Other State posts	99	92	07
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Filling up of vacant posts is a continuous exercise and no time limit could be indicated for this.

(c) & (d): Yes Sir. As per information received from the State Government, there are 4 IAS officers namely S/Shri Sanjay Purohit

(IAS:89), S.N. Khandelwal(IAS:75), G.S. Narwani (IAS:79), T.R. Verma(IAS:75) and 4 IFS officers namely S/Shri K.L. Saini, K.C. Sakarwal, L.K Sharma, P.R. Siyag against whom departmental inquiries are pending for violation of various rules/regulations. No inquiry is pending against any IPS officer.

(e) to (g): So far as posts reserved for Scheduled Castes(SCs) and Scheduled Tribes(STs) in the AIS cadres of Rajasthan is concerned, it is mentioned that in respect of vacancies decided to be filled in various cadres/joint cadres of AIS on the basis of Civil Services Examination (CSE), reservation for candidates belonging to SCs and STs is not required to be maintained cadre-wise. In respect of total vacancies decided to be filled through direct recruitment in AIS cadres on the basis of CSE, reservation is provided for candidates belonging to SCs and STs as per prescribed percentage of reservation. Presently, reservation prescribed for SCs and STs for direct recruitment is 15% and 7.5% respectively. Further, after declaration of final result of a CSE, the recommended candidates are allocated to AIS(including other services/posts) against available vacancies in accordance with the rules of the examination and usually all the vacancies to be filled in AIS on the basis of a CSE are filled by candidates of respective category. The unfilled reserved vacancies in AIS, if any, on account of non-joining of a candidate or for any other reason are carried forwarded in accordance with the instructions in the matter. As far as appointment to All India Service by promotion from the feeder services is concerned, there is no provision for reservation, as such provisions for reservation exist in the feeder services.